

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).10711/2006

(From the judgment and order dated 27/03/2006 in CMWP No.57094/2005
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV PUJAN PRASAD

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/05/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

Mr. Anil Kaushik, Adv.
for Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

Interim application filed on 18th April, 2007 for
bringing on record the LRs. of the petitioner is allowed,
as prayed for. Cause title be amended accordingly.

Petitioner may file Rejoinder Affidavit before 17th
July, 2007.

List the matter before the Hon'ble Court after 17th
July, 2007.

(S.G.SHAH)

s Registrar